

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

14. C.P.(CAA)/106(M B)2022  
C.A.(CAA)/4(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **20.09.2022.**

NAME OF THE PARTIES: RELIV HEALTHCARE PRIVATE LIMITED

SECTION: 230-232 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**30.09.2022.**

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/